

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:3015  
ANSWERED ON:29.11.2010  
HACKING OF CLASSIFIED INFORMATION  
Singh Shri Dushyant

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether some online espionage agents of the neighbouring countries have continued their attempts to hack Indian computer system and their intelligence agencies have tried to steal defence secrets through Computer Storage Media (CSM);
- (b) if so, whether the Intelligence Bureau has sounded an alert about some intelligence officers of these countries working in Indian Defence System and engaged in pilferage of classified information;
- (c) if so, whether the Government has conducted a thorough review of the entire policy on the entitlement and usage of CSM device and taken action against the officials for violation of security guidelines; and
- (d) if so, the details thereof and the other measures taken/being taken by the Government in this regard?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): Comprehensive preventive measures based on modus operandi of hostile countries/organizations are enforced and security review is carried out on regular basis from time to time with a view to sensitize the environment for making security apparatus foolproof. In addition, the existing Counter Intelligence set up in the Armed Forces is synergized on a regular basis to meet the new challenges. Stringent action is undertaken against the accused persons and exemplary punishment is awarded. However, the modalities of the same are sensitive and of classified nature and it may not be appropriate to disclose it in the House due to security concerns of the country.